

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

27

OA 2514/2003

New Delhi this the 09th day of January, 2004

Hon'ble Shri Sarweshwar Jha, Member (A)

Shri Kumar Kant Mishra
s/o Shri Bhagwan Lal Mishra,
G-7/93 Sector 15, Rohini,
New Delhi - 110085.

..Applicant

(By Advocate Shri B.S.Oberoi)

VERSUS

1. Government of N C T of Delhi
Through Commissioner of Police,
Police Head Quarters I P Estate, New Delhi.
2. Joint Commissioner of Police,
Headquarters,
Police Head Quarters I P Estate, New Delhi.
3. Dy. Commissioner of Police,
South West Distt.,
N. Delhi.

..Respondents

(By Advocate Shri Ajesh Luthra)


O R D E R (Oral)

Hon'ble Shri Sarweshwar Jha, Member (A)

Learned counsel for the applicant submits that the applicant has since been granted the reliefs as prayed for by him in the OA vide respondents' order dated 15.12.2003. A copy of the said order has been produced before the Bench which is taken on record. Accordingly, the OA has become infructuous.

Learned counsel for the applicant seeks permission to withdraw this OA. Granted.

Accordingly, OA-2514/2003 is dismissed as withdrawn as having become infructuous.


(Sarweshwar Jha)
Member(A)